## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

**APPLICATION NUMBER** 

**PETITION NUMBER** 

: TCP/5/2016

NAME OF THE PETITIONER(S)

: Shri Kuberan N. & 21 Others

NAME OF THE RESPONDENT(S)

: Monarch Steels (India) Limited & 3 Others

**UNDER SECTION** 

S.No. Name (in Capitals)

: 397/398

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T.K. Bharkar Priyadaeshini Akhil	Counsel for Petitioners	afr

Represented by

M. PORMAN ATI

Cooked for informer

H. Polyaly

**Signature** 

ber KP CHOPBA

D CHANDRA TOUPTA

Coursel for R2

## **ORDER**

Counsel for Petitioner and Respondent present. Counsel for intervenor is also present. Counsel for Petitioner sought time to file an affidavit highlighting subsequent events that took place after filing the Petition. Counsel for Petitioner is directed to complete the process of filing additional affidavit by supplying copy to the other side within one week. The other side shall file reply to the same within next seven days. **Put up on 21.07.2017 at 10.30 A.M.** 

(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)